

**OFFICE OF THE ADDITIONAL CHIEF JUDICIAL MAGISTRATE,
SERAMPORE, HOOGHLY.**

No. 155

Date. 15.09.2020

As directed by the Order No. 244 dated 15.09.2020 of the Ld District Judge, Hooghly the following Roster is prepared for the ACJM establishment of Serampore on and from 15.09.2020 to 21.09.2020 for holding Remand File.

NAME AND DESIGNATION OF THE COURT	DATE OF REMAND DUTY
AMAR KISHORE MAHATO, Additional Chief Judicial Magistrate, Serampore	16.09.2020 & 19.09.2020
NASRINA PARVEEN, Judicial Magistrate, 2 nd Court, Serampore.	17.09.2020 & 21.09.2020
SANJUKTA BHATTACHARYA, Judicial Magistrate 3 rd court, Serampore.	15.09.2020 & 18.09.2020
SWARUP KUMAR CHOKRABORTY, Judicial Magistrate 4 th Court, Serampore.	09/20/20

Let a copy of this order be forwarded to the Ld. District Judge, Hooghly, Chief Judicial Magistrate, Hooghly and the Secretary of Bar Association and Bar Library, Serampore, Hooghly.

Sd/- A.K. Mahato,
Additional Chief Judicial Magistrate,
Serampore, Hooghly.